

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 663/2001

Jabalpur, this the 20th day of June 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (J)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Shri Mahendra Kumar Rajouria,
S/o Shri Salik Ram Rajouria,
aged about 44 years, TTA, Telecom
Department, R/o Microwave Building,
Near Bus Stand, Telephone Exchange,
Vidisha, Madhya Pradesh.

APPLICANT

(By Advocate- Ku. P.L. Shrivastava holding brief for
Smt. S. Menon)

1. Union of India,
Through: Secretary, Ministry of
Communications, Sanchar Bhawan,
New Delhi.
2. Chief General Manager (CGM),
M.P. Telecom Circle, Hoshangabad
Road, Bhopal (M.P.)
3. Telecom District Engineer,
Vidisha, Madhya Pradesh.
4. Deputy Telecom District Engineer,
Vidisha, Madhya Pradesh.
5. General Manager, Maintenance
Western Telecom Region,
Mumbai.
6. Divisional Engineer, Technical,
Office of Chief General Manager,
MTCE, Western Telecom Region,
Telephone House, 12th Floor,
Mumbai-28.
7. Bharat Sanchar Nigam Limited,
Sanchar Bhawan, New Delhi,
Through: Its Director.


(By Advocate- None)


RESPONDENTS

O R D E R (ORAL)

By D.C. Verma, Vice Chairman (J) -

The learned counsel for the applicant states that the OA has become infructuous as the applicant has vacated the quarter on 31-5-02. It is ordered accordingly. OA is dismissed as infructuous.


(Anand Kumar Bhatt)
Administrative Member


(D.C. Verma)
Vice Chairman (J)

प्रतिलिपि

- सूचना एवं आवश्यकता**

[Signature]
उप राज्यपाल

Issued
on 21.6.03